

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.253/2019

Date of Decision: 15th April, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Nitin Shahaji Khandare,
Age 30 years, Occ: Service,
R/o. Railway Quarter,
Gautam Wadi, Akot file,
Akola.

... *Applicant*

Versus

1. Union of India,
Through General Manager
of Railway Ministry,
(Notice to be served on the P.P.
Government Pleader)
CSMT, Mumbai – 400 001.

2. Sr. Den (CO)
Bhusawal, Tal. Bhusawal,
Dist. Jalgaon, Khandesh,
Pin Code – 425 201.

3. Sr. Aden (W),
Akola through Nishith Kumar
Mall, District – Akola,
Pin Code – 444 001. ... *Respondents*

ORDER (ORAL)

Per : R. Vijaykumar, Member (A)

When the case was called for 3rd time,
the applicant did not turn up nor did his
learned counsel. It is noted that the
applicant was transferred on 15.10.2018 and
was relieved on the same date. He has filed

representation for which there is no reply and in this OA he submits that the orders of the respondents clearly finds mention that schedule caste employees should be posted or transferred near their home town and that this has not been followed in the present case since the distance from Akola to Deolali, where the applicant has been transferred, is more than 400 Kms. He has admitted that he has been working in the same post where he has joined service, although he does not give the date of commencement of service.

2. Since the applicant is not available to argue the matter, instead of dismissal, a direction shall be issued to the respondents to consider his request already made with them suitably and to advice him in regard to representation made by him within a reasonable period of time.

3. The Original Application is disposed of with the above directions with no order as to costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

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